

Case :- HABEAS CORPUS WRIT PETITION No. - 264 of 2020

Petitioner :- Nuzhat Perween

Respondent :- State of U.P. and Another

Counsel for Petitioner :- In Person, Manoj Kumar

Hon'ble Manoj Misra, J.

Hon'ble Deepak Verma, J.

Sri Patanjali Mishra, learned AGA, states that copy of the amended petition has been served in his office on last Friday, therefore he may be given ten days time to file reply to the amended petition.

Put up this petition on 19th August, 2020, by which date positively reply to the amended petition be filed. In the meantime, Union of India may also file counter affidavit.

Learned counsel for the petitioner shall inform the learned counsel for Union of India about this order in writing within 48 hours.

Order Date :- 5.8.2020.

Rks.